

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 3
IA-3029/ND/2021 (IB)-1324(ND)2019

IN THE MATTER OF:

Schneider Electric India Pvt. Ltd.	...	Applicant
Vs.		
Apex Electro Devices Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 20.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IRP : Mr. Vishal Ganda, Ms. Akanksha Mathur,
Ms. Pinki Sharma, CS, Mr. Akhil Ahuja, IRP

ORDER

This is Status Report filed by the IRP certifying the constitution of CoC along with the list of creditors. The same is taken on record with all just exceptions. Place it with the main file for further reference. Application is disposed of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)